

CORRIGENDUM

04th September 2023

To

All Prospective Bidders

Corrigendum – I to RFP “Request for Proposal for Appointment of Chartered Accountant/ Cost Accountant Firm as Concurrent Auditor of PFRDA for second half of F.Y.2023-24 and entire FY 2024-25” issued on date 24th August 2023

1. This Corrigendum is being issued to all prospective bidders for the above-mentioned Request for Proposal (RFP) issued by Pension Fund Regulatory and Development Authority (PFRDA).
2. In reference to the RFP issued by PFRDA dated 24th August 2023 for Appointment of Chartered Accountant/ Cost Accountant Firm as Concurrent Auditor of PFRDA for second half of F.Y.2023-24 and entire FY 2024-25, it is informed that the turnover criteria mentioned in point 8 of Annexure-I on page no:15 shall be read as Rupees five crores instead of Rupees three crores. Thus, the applicant entity should not have turnover (on receipt/cash basis) from professional services less than Rs. 5 crores for each of the last 3 financial years.

**Sachin Joneja
General Manager**